



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/5432/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Anubha Das,
Family Court No.-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 13th September, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG 1/19/317/2019 dtd. 11.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.09.2019 along with station leave permission for that day, has been granted/rejected. The Counsellor, Family Court-I, Kamrup, Guwahati will be in charge of your office to dispose of urgent matters in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/5433/A, dated 13.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

